

**Medicinal Plants based industry in  
Uttar Pradesh**

5614. SHRI BHUWAN CHANDRA KHANDURI: Will the PRIME MINISTER be pleased to state :

(a) whether the Government have launched any licence-cum-loan scheme for the medicinal plants based industry;

(b) if so, the details thereof;

(c) whether the Government have received applications during 1991-92 from the entrepreneurs of hill areas of Uttar Pradesh for setting up such industries;

(d) if so, the details of the industrial licences issued so far;

(e) whether the Government propose to issue such licences priority basis under this policy by relaxing the present criteria for setting up industries in the aforesaid areas; and

(f) if so, the details thereof and if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTA MOHAN): (a) and (b). The Department of Chemicals and Petrochemicals has launched no such scheme.

(c) to (f). No application has been received by this Department during the last one year for setting up such industries.

[English]

**Urban Development Projects of Kerala**

5615. SHRI V.S. VIJAYA RAGHAVAN:  
SHRI THAYIL JOHN  
ANJALOSE:

Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether some urban development projects of Kerala are lying pending with the Union Government for approval;

(b) if so, the details thereof;

(c) whether all the projects have been approved by the Union Government; and

(d) if not, the time by which these are likely to be approved?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (d). Govt. of Kerala has submitted two Project Proposals for possible external assistance as under:

1. KUDP with an estimated cost of Rs. 426 crores aims at improvement in road development and Traffic management, Water supply & sewerage Improvement, Surface water drainage and other urban Development components including low cost sanitation to be implemented in Thiruvananthapuram, Kochi & Kozhikode. The State Govt. has entrusted consultancy studies relating to traffic & Transportation, Institutional arrangements for executing the projects etc. to reputed consultants.

2. Upgradation of slums at an estimated cost of Rs. 30 crores with the components of physical infrastructure, health care activities & Community Development programmes including skill upgradation and infrastructural development etc.

3. Both the proposals are under process for obtaining external aid. No firm time limit can be indicated as final approval depends on the decision of Donor agencies.